

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 123
(IB)-40(PB)/2017

IN THE MATTER OF:

Vedika Nut Crafts Pvt. Ltd.

.... Applicant/petitioner

Order under Section 10 of Insolvency & Bankruptcy Code, 2016 (Liq.)

Order delivered on 22.11.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

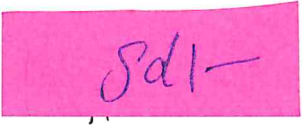
Ms. Shashi Kant Nemani, Liquidator with
Ms. Priyanka Swami, Adv.

For the Respondent

ORDER

CA-1850(PB)/2019

Despite notice no one has put in appearance on behalf of the non applicant-respondent. The application is posted for arguments on 13.12.2019.



(M.M. KUMAR)
PRESIDENT



(S.K MOHAPATRA)
MEMBER (TECHNICAL)